

X
IT E M No.1- A
(for judgment)

Court No.4

S E C T I O N III

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

C I V I L A P P E A L N O . 8 5 6 3 O F 2 0 0 1

Commis sioner of Central Excise, Jaipur

Appellant (s)

VER SUS

M/s Sri Gangan aga r Bottling Co.

Respondent (s)

Date : 3 1 / 0 8 / 2 0 0 7 This Petition was called on for judgment today.

For Appellant (s)

Mr.B. Krishn a Pr a s a d,Adv.

For Respondent(s)

Mr.Sunil Ku m a r Jain,Adv.

Hon'ble Dr. Justice Arijit P a s ayat pronounced
Judgment of the Bench comprising His Lordship and Hon'ble
Mr. Justice S.H. K apadia.

The appeal is dismissed in terms of the signed
Judgment. There will be no order as to costs.

(Ganga Tha ku r)
P S to Registra r

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.